

of North Gujarat on Western Railway remains suspended for quite a long time;

(b) whether Government have received representations for restarting trains on the above section;

(c) if so, the details thereof; and

(d) the action taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir. Train services have been suspended only on a small section of 21 Kms. between Chanasma-Harij from 2.8.1989.

(b) and (c). Yes Sir. Representations have been received from M.Ps. and others including Passengers Association for the

restoration of the train service.

(d) It is not proposed to reopen this uneconomic branch line as adequate road transport facilities are available in the area.

Financial Assistance to Orissa

3571. SHRI SOMNATH RATH: Will the Minister of FINANCE be pleased to state:

(a) the total amount given to Orissa during 1988-89 besides the grants allocated under various plans and schemes; and

(b) the progress of the schemes for which grants were given?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI):

(a) and (b)

S. No.	Item of Assistance	Amount released	Progress of Scheme
1	2	3	4
1.	State's share in Central Taxes	428.77	This is not linked to any scheme.
2.	Loans against small savings collections	74.16	Not linked to any scheme.
3.	Centre's Contribution to margin money for relief of natural Calamities.	13.13	The State Govt. have reported that this was spent on repair/restoration of public properties damaged due to localised calamities as well as on drought relief for employment generation, drinking water supply etc.
4.	Drought Relief	11.69	The State Govt. have reported this expdr. on various relief measures such as employment generation, drinking water supply, irrigation projects, etc.
5.	Grants in lieu of tax on railway passenger fare.	1.59	Not linked to any scheme.
6.	Net interest liability grant	116.58	This was given to meet the expdr. on net interest liability on account of fresh borrowings and lendings during 1984-85 to 1987-88, which fell due in 1987-88.
7.	Revenue Gap grant	19.91	This is not linked to any scheme.

S. No.	Item of Assistance	Amount released	Progress of Scheme
1	2	3	4
8.	Grants for upgradation of standards on administration	22.49	This amount was given to enable the State Govt. to meet the expdr. on various schemes of upgradation of standards of administration services, viz., Police, Education, Jails, Tribal Administration, Health, Judicial, Revenue & Distt. Admn., Training & Treasury and Accounts.
Total		688.23	